LIST OF DOCUMENTS TO BE SUBMITTED FOR SANCTION OF EX. LEGISLATOR'S PENSION

- 1. 4 Latest Phots EX. Legislators & Spouse
- 2. Recent Bank Details with Cancelled Cheque
- 3. PAN CARD & Aadhar Card Details (xexox)
- 4. Member Signature & Attestation by the State Government Gazetted Officer.

ANNEXURE FORM (1) SEE RULE (4)

THE TELANGANA EX.LEGISLATORS' PENSION APPLICATION

1.	Name of the Applicant (IN BLOCK LETTERS)			Beroze 60
2.	Father's Name (Husband's Name in case of Married Woman applicant)		ing odraje:	ෙතුන් බුරේ ලබන වූ මැත්තේ
3.	Permanent residential address showing village or town and district.	රේ වසුන් රෝ	s oceny odre	త్రం కలకు ఇక్తుకు ఉద్దు మెరకుపుత్ర
4.	Particulars of the period during which the appl served as a member in accordance with section of the Payment of Salaries and Pension and Removal of Disqualifications Act.	ićant i 11-D	LEGISLATIVI ASSEMBLY	(2) Fromto
	r čroc		LEGISLATIV	E (1) Fromto
	£8646.6	. • 1		(2) Fromto
				(3) Fromto
5.	The Legislative Assembly or Council in which He / She was a member last		E ASSEMBLY E COUNCIL	Fromto
6.	Name of the Constituency represented last			
7.	Identification marks of the applicant	(1)		te dragaret i
		(2)		
8.	Whether three copies of the photograph duly attested are enclosed.	contain ce		el Nacionale (1879) – Romania (1879) Romania (1889)
9.	Whether four specimen signatures duly attested are enclosed.	od roelds u	sasros i Zielis	
10	Whether the applicant was also a Member of Parliament, if so the name of the Constituency and the term.	op frogser Canaday	ome mejerê Santên be	
11.	Whether the applicant desires the pension to be paid by cheque or to be credited to his / her account in a scheduled Bank; if so, the name of the Bank, place and account number to be specified.	ත්තියවලට අ අතු සහ විරද අතු විසිණු අතු		so, i corași rente du e de regradită de Lastobatel dell
12.	Whether the applicant is in receipt of any salar or remuneration either from the Central Governor the State Government or any Corporation own controlled by the Central Government or the State Government or any Local Authority.	nment ned/		
I ce	ertify that all the particulars furnished above are	true and cor	rect to the bes	t of my knowledge.

Signature of the Applicant

TO, THE SECRETARY TO STATE LEGISLATURE, LEGISLATURE DEPARTMENT, HYDERABAD - TELANGANA STATE.

Place:

Date:

అనుబంధం

ආර0 1

(4వ నియమం చూడుడు)

తెలంగాణ మాజీ శాసన సభ సభ్యుల పింఛను దరఖాస్తు

- దరఖాస్తుదారు పేరు :
 విడి అక్షరాలలో
- తండ్రి పేరు :
 వివాహిత స్ర్తీ దరఖాస్తుదారుల విషయంలో భర్త పేరు
- 3. శాశ్వత నివాస చిరునామ గ్రామం లేదా పట్టణం మరియు జిల్లాను తెలుపవలెను.
- 4. వేతనాల మరియు పింఛను చెల్లింపు, అనర్హతల తొలగింపు చట్టంలోని 11డి సెక్షను ప్రకారం దరఖాస్తుదారు సభ్యునిగా పనిచేసిన కాలం

	1	
	2	
	3	నుండి
విధాన పరిషత్తు	1	నుండి
	2	నుండి
	3	నుండి

- 5. ఆయన / ఆమె చివరిసారి సభ్యులుగానున్న విధానసభ / విధాన పరిషత్తు కాలము
- 6. ఆఖరుసారిగా ప్రాతినిధ్యం వహించిన నియోజకవర్గం పేరు.
- 7. దరఖాస్తుదారు ఆనవాలు గుర్తులు

7. Ideadmonación marks of the applicant. 1

విధాన సభ నుండి

విధాన పరిషత్తు వరకు

- 8. ధృవీకరించబడిన ఫోటో గ్రాఫుల కాపీలు మూడు జతపరచబడినవా ?
- 9. సక్రమంగా ధృవీకరించబడిన నాలుగు నమూనా సంతకాలు జతపరచబడినవా ?
- 10. అభ్యర్థి పార్లమెంటు సభ్యునిగా కూడా ఉన్నారా ? ఆయినచో నియోజకవర్గం పేరు, ఎప్పటినుండి ఎప్పటివరకు ?
- 11. దరఖాస్తుదారు పింఛనును చెక్కుద్వారా చెల్లించవలెనని కోరుచున్నారా లేక అనుసూచిత బ్యాంకులో తన ఖాతాకు జమ చేయవలెనని కోరుచున్నారా ? అయినచో, బ్యాంకు పేరు, ప్రదేశము మరియు ఖాతా సంఖ్యలను సృష్టంగా పేర్కొనవలెను.
- 12. దరఖాస్తుదారు కేంద్ర ప్రభుత్వం నుండిగానీ, రాష్ట్ర ప్రభుత్వం నుండి గానీ లేదా కేంద్ర ప్రభుత్వము యొక్క లేదా రాష్ట్ర ప్రభుత్వము యొక్క యాజమాన్యంలోగల లేదా అజమాయిషీలోగల ఏదైనా కార్పొరేషను నుండి గానీ, లేదా ఏదైనా స్థానిక సంస్థ నుండి గానీ ఏదైనా జీతము లేక ప్రతిఫలము పొందుచున్నారా?

పైన తెలిపిన వివరాలన్నీ నాకు తెలిసింనతమేరకు నిజమైనవనీ, ఖచ్చితమైనవనీ ధృవీకరిస్తున్నాను. ప్రదేశము :

AA

దరఖాస్తుదారు సంతకము

శాసనమండలి కార్యదర్శిగారికి, హైదరాబాదు.

PARTICULARS OF EX-LEGISLATOR

Name of the Ex-Legislator:		Date of	Birth:
2. Name of the Spouse of Ex-Legislato	r:		
3. TERM . CONST.	TUENCY & DISTRI	ICT	AS MLA/MLC
2.			
3.			
4.			
5.			
4. Present Address:			
5. Telephone No. Landline:		Mobile No:	
6. S.B. Account No:		•	
7. Name of the Bank and Address:			
LF.S.C. NO.		MICR NO:	
8. Details of Dependent Family Mer	nbers:		
NAME	RELATIONSHIP	AGE	
1.			
2.			
3.			
4.			
Photo of Ex-Legislator		Photo of Spot	use of Ex-Legislator

SIGNATURE OF THE EX-LEGISLATOR.

... UNDERTAKING

	ree that every month my Pension Amo	ount of Rs/-
may be credited	to my S.B. Account No	
of	· · · · · · · · · · · · · · · · · · ·	Bank)
	Branch,	Town/Village
	District, through E.C.S. on	ily.

SIGNATURE OF THE EX-LEGISLATOR

1. Name of the Ex-Legislator:	
2. Constituency:	
3. District:	
4. P.S.O. No:	
Specimen Signature	Attestation by the State Government Gazetted Officer (With stamp)
1.	
2.	
3.	
Specimen Signature	Attestation by the State Government Gazetted Officer (With stamp)
1.	
2.	
3.	
Specimen Signature	Attestation by the State Government Gazetted Officer (With stamp)
1.	
2.	
3.	
Specimen Signature	Attestation by the State Government Gazetted Officer (With stamp)
1.	
2.	
3.	

FORM III (SEE MUDE 6) Voucher No... FORM FOR CLAIMING B. LEGISLATOR'S PENSION

rmanent Residential Add	
	lress :
nsion Sanction Order No	HEAD OF ACCOUNT
in the state of th	2071 - Pension and other Retirement Benefits 01 - Civil M.H. 111 - Pension to Legislators SH(04) - Pensions to Legislators 040 - Pensionery Charges 041 - Pensions
a reduktion	
ame of the Pensioner Sn	nt./Sri
N BLOCK LETTERS	The Copy of the Co
	Rupees
territorial a mum of Pe	(in words) (Rupees
(SCEIVED & SPITT OF 149.	being my pension in accordance with the Legislator's
Andrew Advisory the principle of the sufficiency of the principle of the p	to all months of
Pension Sanction Order N	lo. 201 for the monthly management
Deductions: Rs	Rent LCC Misc.
Vet Payable	Ris Company
Dated the	201
Not Payable before	201
Not Payable before	The second secon
Passed for Rs. Rupees. Assistant Secre	Signature or thumb impression Revenue Stamp 1.00
Telangana Legislature	9 Octobra Maria
Telangana Legislature	The state of the s
(1) I declare that Government or the State (2) I declare that I he	DECLARATION I am not in receipt of any salary or remuneration from the Centre of Government or any Corporation owned or controlled by the Centre of Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative other State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature.
(1) I declare that Government or the State Government or the State (2) I declare that I had	DECLARATION I am not in receipt of any salary or remuneration from the Centre of Government or any Corporation owned or controlled by the Centre of Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative other State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature.
(1) I declare that Government or the State Government or the State (2) I declare that I had	DECLARATION I am not in receipt of any salary or remuneration from the Central Government or any Corporation owned or controlled by the Central Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative other State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature. **Signature of the Pensioner.**
(1) I declare that Government or the State Government or the State (2) I declare that I h Assembly/Council or any or the Telangana Legisla	DECLARATION I am not in receipt of any salary or remuneration from the Central e Government or any Corporation owned or controlled by the Central e Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative of the State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature. AUTHORISATION
(1) I declare that Government or the State (2) I declare that I h Assembly/Council or any or the Telangana Legisle	DECLARATION I am not in receipt of any salary or remuneration from the Central Government or any Corporation owned or controlled by the Central Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative other State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature. Alternobisation
(1) I declare that Government or the State Government or the State (2) I declare that I h Assembly/Council or any or the Telangana Legisla (In the case of pene	DECLARATION I am not in receipt of any salary or remuneration from the Central e Government or any Corporation owned or controlled by the Central e Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative other State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature. AUTHORISATION sioners who desire the pension amount to be credited to his/her Bar
(1) I declare that Government or the State (2) I declare that I he Assembly/Council or any or the Telangana Legisla	DECLARATION I am not in receipt of any salary or remuneration from the Central e Government or any Corporation owned or controlled by the Central e Government or any Local Authority. ave not been re-elected to the Parliament or to the Telangana Legislative of the State Legislature and I am not a sitting Member of the Parliament tive Assembly/Council or of any other State Legislature. AUTHORISATION

AF 232/13-6-14 (0.000).

శాసన మండ			THE PERSON IN PRINT IN LIVE TO A STATE OF
# 15 m	కలి మాజీ సభ్యుల <u>సింధమ క</u> ్లై	యిము చేయు ఫై	GAN
ధనుదారు పేరు (మాజీ ఎం. ఎల్. ఏ. రేక ఎం.	. ఎర్.సి):	advana i sauviab	A latinablesit hernan
అక్షరములలో)			reinO religionsE note
go acurism:	A Contra		
Collective an adaption	1700		entre en
భను మంజూరి ఉక్తర్వు పేం .	1003	Nadalista (1904) - Angla Anagla a manganasa (nada nasa nasa nasa (and all the second
డ్ ఆఫ్ అకౌంట్	· · · · · · · · · · · · · · · · · · ·	2071 - 5	ం <mark>ఘను నురియు ఇత</mark> ర పదవీ ర మణ నదుపాయా లు
The state of the s		01 - 3 111 - w	<mark>విల్ ఎం.హెచ్.</mark> సవసభ్యుల పిం ధనులు
	T. AMERICA NO.	040 - 5	నవస్తర్వం పిం ధనులు ంధమ్మణార్జు ంచనులు
ధనుదారు పేరు (వీడి ఆక్షరములలో) :		· Extending a load of section of the	All lo mus a baying
ర్యులను ఆనునరించి పింధను మంజూరీ ఉ నహాయింపులు రూ ఆ ర మొత్తము201201	ద్ద లోకల్ కార్ రూపాయలు, ప లేదికి ముందు పెల్లిందబడడు.	The state of the s) సెల/సెలల కోరకు. ఇతరములు
was an expension of the strong temperature recommended to the strong of the representative and the strong of the s			
ాసాయులులకు అనుమతించట	erjagandari dustatis.	Winterna	· 1.00 ½
	Accept Contact	Winterna	Constant Const
The state of the s	Social Section	Vika sadi	Constant Const
పాయులు.	Accept Contact	Vika sadi	Constant Const
ాపాయలు. పహాయ కార్మదర్శి,	Sociation of Business Dans Business Dans and San	Control of the contro	రెస్టాన్స్ స్ట్రాంప్ రాజ్మ భాధుత్వము తేక ఏదేని ము తమి కోడు ప్రకటించునున
పోయ కార్మదర్శి, విధాన మండలి సదిబాలయము (1) గేంద్ర ప్రభుత్వము నుండి లేదా ర కారపు యాజమాస్యములో లేక నియంభ్రకార (2) స్వామింటుకు లేదా తెలంగాణా స్వికొనబడలేదని మరియు సాద్దమించ్ లేదా ఎక్క ప్రస్తుత ప్రభ్యుధమకానని ప్రతిపించురు	Sociation of Business Dans Business Dans and San	Soil introduction of the control of	පසු ආදාතුතා මිජ වසිට සහ මසා මසා වසා විසිට සහ මසා මසා වසා සහ සහ සම මජ පසු වදා සහ සහ සම විස වසාව අසර පසු වදා සහ
పోయ కార్మదర్శి, విధాన మండలి సదివాలయము (1) శేంద్ర ప్రభుత్వము నుండి తేదా ర కారపు యాజమాస్యములో తేక నియంభ్రణక (2) స్వామింటుకు తేదా తిలంగాణా (ఎక్కుమంటుకు తేదా తిలంగాణా (Sociation of Books of the Social States of the Soci	Soil introduction of the control of	రాష్ట్ర ప్రభుత్వము తేక ఏదేని ము తమకోరదని ప్రకటించునున్ ఇతర రాష్ట్ర విధాన మందరికే తేక ఏడేని ఇతర రాష్ట్ర విధాన మ
పహాయలు. పహాయ కార్యదర్శి, పర్గాన మండలి సదిబాలయము (1) గెండ్ర ప్రభుత్వము నుండి లేదా ల కారపు యాజమావ్యములో జేక నియంత్రంత (2) స్వామింటుకు లేదా తిలంగాణా మృక్ నటడలేదని మరియు పార్లమింట్ లేదా టక్క (ప్రస్తుత ప్రభ్యుడముకానని ప్రశ్నపించురు	Socialists and modern beauties of Beauties of Beauties of Beauties beauties beauties beauties beauties beauties beauties beauties of Beauties of Beauties be	Soil introduction of the control of	පසු ආදාලාකා මිජ වසින කා මසාජ ජිස්ව ආජාලකාකා මෙජ පතු විදහස කාංසම් විජ වසිට ඉස්ජ පතු වදහන කා

X Signature of the Pensioner

ಹಿಂಧಿಸುವಾರು ನಂಥಕನ್ನುು.